

SUGAR FACTORIES

378. **Shri N. B. Chowdhury:** Will the Minister of Food and Agriculture be pleased to state the number of new sugar factories established in India during 1947-48, 1948-49, 1949-50, 1950-51 and 1951-52 State-wise?

The Minister of Food and Agriculture (Shri K. L. Wai): A statement giving the required information is placed on the Table of the House.

STATEMENT

Number of new sugar factories installed in the various States during the period 1947-48 to 1951-52

Name of State	1947-48	1948-49	1949-50	1950-51	1951-52
Ajmer	1
Travancore-Cochin	..	1
Madhya Bharat	..	1
Madras	1	1	1
Bombay	1	..
Hyderabad	1	1
	1	2	1	3	2

ROADS IN SCHEDULED AREAS OF ORISSA

379. **Shri Sanganna:** Will the Minister of Transport be pleased to state:

(a) whether there is any proposal under consideration of Government to take up construction of new roads or improvement to the existing roads in the Scheduled areas of the State of Orissa under the National Highways Development Programme; and

(b) if so, where and in what parts of the State?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) National Highway No. 6 (Bombay-Calcutta Road) passing through Mayurbhunj is being developed as a fully bridged road. Also some improvement works are being done on National Highway No. 5 (Calcutta-Madras Road) in Mayurbhunj and National Highway No. 48 (Raipur-Vizianagram Road) in Koraput area.

DISPLACED PERSONS (CONFIRMATION)

380. **Sardar Hukam Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the number of displaced persons employed under the Government of India after the Partition; and

(b) the number out of (a) so far confirmed?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

CARRIAGE OF POSTAL MAILS ETC.

381. **Shri K. C. Sodhia:** Will the Minister of Railways be pleased to state the amount charged by the Railways for the carriage of postal mails (i) from the Posts and Telegraphs Department (ii) from the Defence Department for the movement of military traffic both personnel and stores and (iii) from the Food Department for the carriage of foodgrains during 1951-52?

The Minister of Railways and Transport (Shri L. B. Shastri): Presumably the hon. Member is referring to the revenue derived by Railways by way of transport charges during 1951-52 from (i) the Posts and Telegraphs Department, (ii) the Defence Ministry and (iii) the Food Ministry at the Centre and Food Departments in the States.

So far as items (i) and (ii) are concerned, the amounts involved are (i) Rs. 63,37,888 and (ii) Rs. 7,77,16,486 respectively.

So far as item (iii) is concerned, separate figures of revenue derived from the carriage of foodgrains for the Food Ministry and Food Departments alone are not readily available. The total revenue derived by railways from the carriage of foodgrains traffic covering all movements amounted to Rs. 16,13,08,219 during 1951-52.

AVENUE TREES

382. **Shri Madiah Gowda:** Will the Minister of Transport be pleased to state:

(a) the number of avenue trees on the National Highways;

(b) the steps that are being taken to maintain the trees that are in existence and to plant new trees; and

(c) the amount provided for this purpose?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) to (c). The maintenance of trees along National Highways is a part of the ordinary maintenance and repairs of these highways. Information as to the number and cost of maintenance of avenue trees on these highways is not readily available and the time, labour and expense involved in its collection